

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:536
ANSWERED ON:11.11.2010
LOST ITEMS AT AIRPORTS
Kanubhai Patel Jayshreeben

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the passengers have to pay penalty for getting back the items lost at airports;
- (b) if so, whether the Government has made any criteria to impose penalty on passengers;
- (c) if so, the details thereof;
- (d) whether the officers posted at Sardar Vallabhbhai Patel International Airport are imposing arbitrary penalties on passengers; and
- (e) if so, the action taken or likely to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) No, Madam.
- (b) & (c) Do not arise.
- (d) Penalties are not imposed arbitrarily but are levied in terms of Airports Authority of India (Management of Airports) Regulations, 2003.
- (e) Does not arise.